

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Petition No. 685/TT/2020**

- Subject** : Petition for transmission tariff for the 2019-24 tariff period for for  $\pm$  800 kV 6000 MW Raigarh (HVDC Station)-Pugalur (HVDC Station) HVDC Link along with  $\pm$  800 kV 1500 MW (Pole-I) HVDC terminals each at Raigarh (HVDC Station) and Pugalur (HVDC Station) under “HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu) – North Trichur (Kerala) – Scheme-1: Raigarh - Pugalur 6000 MW HVDC System” in the Southern Regional grid.
- Date of Hearing** : 10.9.2021
- Coram** : Shri P. K. Pujari, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Tamil Nadu Generation and Distribution Corporation Ltd. and 23 others
- Parties Present** : Shri V. Krishnamurthy, Senior Advocate, TANGEDCO  
Shri S. Vallinyagam, Advocate, TANGEDCO  
Shri Prabhas Bajaj, Advocate, KSEBL  
Shri S.S Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri V.P. Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Dr. R. Kathivaran, TANGEDCO  
Shri R. Ramalakshmi, TANGEDCO  
Shri R. Srinivasan, TANGEDCO  
Shri Anindya Khare, MPPMCL



**Petition No. 693/TT/2020**

- Subject** : Petition for transmission tariff for the 2019-24 tariff period a) 400 kV Pugalur (HVDC Station) - Pugalur (Existing) (Quad) D/C Transmission line along with associated bays at Pugalur (HVDC Station) and Pugalur (Existing) Sub-station and b) 400 kV Pugalur (HVDC Station) – Arasur (Quad) D/C Transmission line along with associated bays at Pugalur (HVDC Station) and Arasur Station under “HVDC Bipole link between the Western Region (Raigarh, Chattisgarh) and the Southern Region (Pugalur, Tamil Nadu) – North Trichur (Kerala) – Scheme-2 AC System Strengthening at Pugalur end” in the Southern Regional grid.
- Date of Hearing** : 10.9.2021
- Coram** : Shri P. K. Pujari, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Tamil Nadu Generation and Distribution Corporation Ltd. and 17 others
- Parties Present** : Shri S. Vallinyagam, Advocate, TANGEDCO  
Shri S.S Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Dr. R. Kathivaran, TANGEDCO  
Shri R. Ramalakshmi, TANGEDCO  
Shri R. Srinivasan, TANGEDCO

**Record of Proceedings**

The cases were called out together for virtual hearing.

2. The representative of the Petitioner made the following submissions:
  - a. The “HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu)-North Trichur (Kerala)-Scheme-1: Raigarh -Pugalur 6000 MW HVDC System” (“System” for short) has been divided into three Schemes, namely, Scheme 1: Raigarh-Pugalur 6000 MW HVDC System, Scheme 2: AC System Strengthening at Pugalur end Scheme 3: Pugalur-Trichur 2000 MW VSC Based HVDC System.



b The details of the transmission assets covered in the said System are as follows:

Sl. No	Name of Asset	SCOD	COD Claimed	Petition No.
<b>A Scheme 1: Raigarh-Pugalur 6000 MW HVDC System</b>				
1	±800 kV 6000 MW Raigarh (HVDC Station)-Pugalur (HVDC Station) HVDC Link along with ±800 kV 1500 MW (Pole-I) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station)	5.11.2019	6.9.2020	685/TT/2020
2	±800 kV 1500 MW (Pole-II) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station)	5.11.2019	9.3.2021	173/TT/2021
3	±800 kV 1500 MW (Pole-III) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station)	5.11.2019	13.7.2021	
4	±800 kV 1500 MW (Pole-IV) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station)	5.11.2019	Under Implementation - Petition to be filed.	
<b>B Scheme 2: AC System strengthening at Pugalur end</b>				
1	a) 400 kV Pugalur (HVDC Station) - Pugalur (Existing) (Quad) D/C Transmission line along with associated bays at Pugalur (HVDC Station) & Pugalur (Existing) Sub-station and b) 400 kV Pugalur (HVDC Station)-Arasur (Quad) D/C Transmission Line along with associated bays at Pugalur (HVDC Station) & Arasur station	16. 2.2020	6.9.2020	693/TT/2020
2	Pugalur HVDC Station-Edayarpalayam (TANTRANSCO) 400 kV (quad) D/C line along with associated bays at Pugalur HVDC station and Edayarpalayam (TANTRANSCO) sub-station and 2 nos 80 MVAR line reactors at Pugalur HVDC station and Edayarpalayam (TANTRANSCO)-Udumulpet 400 kV (quad) D/C line (Pugalur-Edayarpalayam line and Edayarpalayam-Udumulpet line are bypassed at Edayarpalayam Sub-station to make Pugalur-Udumulpet line)	16.2.2020	13.7.2021	Petition to be filed.
3	Pugalur HVDC Station-Thiruvalam 400 kV (quad) D/C line along with associated bays at Pugalur HVDC station and Thiruvalm substation and 2 nos, 63 MVAR line reactors at Thiruvalam substation	16.02.2020	Under Implementation - Petition to be filed.	
<b>C Scheme 3: Pugalur- Trichur 2000 MW VSC Based HVDC System</b>				



1	±320 kV VSC based 2000 MW Pugalur (HVDC)- North Trichur HVDC (Kerala) HVDC link along with ±320 kV 1000 MW (Mono Pole-II) HVDC terminals each at Pugalur (HVDC Station) & North Trichur (HVDC Station, Kerala)	9.4.2020	9.3.2021	172/TT/2021
2	±320 kV 1000 MW (Mono Pole-I) HVDC terminals each at Pugalur (HVDC Station) & North Trichur (HVDC Station, Kerala)	9.4.2020	8.6.2021	
3	LILO of North Trichur-Cochin 400 KV (Quad) D/c line at North Trichur HVDC station along with associated bays & equipment's (GIS) at North Trichur HVDC station	9.4.2020	9.3.2021	
4	2 X 315 MVA 400/220/33 kV 3 Ph Auto Transformer along with its associated bays & equipment's (GIS) at North Trichur HVDC station	9.4.2020	9.3.2021	
5	2 Nos. additional 220 kV line bays (GIS) at North Trichur HVDC for implementation of 220 kV feeder of Kerala	9.4.2020	9.3.2021	

c. Scheme-1 consists of four poles of 1500 MW each. The energy is disbursed through the lines under Scheme-2 and Scheme-3.

3. Shri V. Krishnamurthy, Senior Advocate and Addl. Advocate General, appeared for TANGEDCO, and submitted that the System may be declared an asset of strategic and national importance and for deciding the same, all States may be made party to the present Petition. Learned counsel for TANGEDCO, Shri S. Vallinyagam submitted that reports for this purpose may be obtained by the Commission from CEA, CTU and POSOCO, if the the Commission deems it appropriate in the matter.

4. Learned counsel for KSEB submitted that the reply in the matter has been filed. He submitted that SRPC had approached Ministry of Power for declaring the Raigarh-Pugalur-Thrissur HVDC Transmission Link as a national and strategic asset as it serves the stakeholders across the country. He submitted that the regulations do not provide for declaring a transmission system as of national importance and it may be dealt in the Commission's order.

5. The Commission observed that the Commission is not the appropriate forum for declaring any transmission asset as national and strategic importance. The Commission further observed that a transmission system being of national importance and a transmission system considered as a national component are two different aspects. It was pointed out that the decision involves a policy decision

6. After hearing the representative of the Petitioner and learned counsels of TANGEDCO and KSEB at some length, the Commission observed that the transmission assets of the System are covered in four different petitions. As there are several inter-linked issues having financial implications on one another, the Commission observed that it would be imperative to consider all the petitions together.



7. Accordingly, the Commission directed the Registry to list the instant petitions along with Petition No. 172/TT/2021 and Petition No.173/TT/2021. The petitions shall be listed for hearing in due course for which a separate notice will be issued to the parties concerned.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

